

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.82/7/AMR/2022		7 of IBC	Central Bank of India Limited Vs. Sri Ananda Lakshmi Narasimha Industries India Private Limited

ORDER

Mr.V.V.S.N.Raju, Counsel for the FC present.

Heard the counsel for the FC. For pronouncement of orders, list the matter on
20.03.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN